

LISTED ON : 14.05.2015

BEFORE COURT NO:

ITEM NO:

SECTION : XIV
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

CIVIL APPEAL NO. 10864 OF 2011

Rohit Bhoil

...Appellant

Versus

State of H.P. & Ors.

...Respondents

OFFICE REPORT FOR PRE-FINAL HEARING

It is submitted that there are 8 respondents in this appeal. Service of Notice of Lodgment of Petition of appeal is complete on all the respondents. Respondent Nos. 1 & 2 are represented by Ms. N. Annapoorani, Advocate, respondent Nos. 6 & 7 are represented by Mr. Abhay Kumar, Advocate. Respondent Nos. 3 to 5 & 8 have been served with notice, but no one has entered appearance on their behalf so far.

It is further submitted that counsel for the parties have not filed statement of case so far. As per latest amended SCR 2013, List of date has been filed in this matter, hence civil appeal may be treated as ready for hearing.

The appeal above mentioned is listed before Ld. Registrar Court with this office report for pre-final hearing.

DATED THIS, THE 13th day of MAY, 2015.

ASSISTANT REGISTRAR.

Copy to:

1. Mr. Gaurav Sharma, Adv. Ch. No.
2. Mr. AbhayKumar, Adv. Ch. No.
3. Ms. N. Annapoorani, Adv. Ch. No.

ASSISTANT REGISTRAR.